

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/05/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/12359/2024 BLAPL/4494/2024	TARJAN BEHERA VS STATE OF ODISHA	LAMBODOR ACHARI VS	SURADA /541 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000073/2024
2	D-BLAPL/13467/2024 BLAPL/4495/2024	KESHABA RAITA VS STATE OF ODISHA	SRINIBAS PARIJA VS	RAYAGADA /10 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj) Spl/0000023/2024
3	D-BLAPL/13476/2024 BLAPL/4496/2024	LALITA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2024
4	D-BLAPL/13503/2024 BLAPL/4497/2024	JAGANNTH BISOYI @ JAGANATH VS STATE OF ODISHA	LAMBODOR ACHARI VS	BHANJANAGAR /213 /2014 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0000428/2014
5	D-BLAPL/13509/2024 BLAPL/4498/2024	PANCHANANA MOHANTY VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /712 /2024 J.M.F.C.,ASKA(Ganjam) GR/0000093/2024
6	D-BLAPL/10670/2024 BLAPL/4499/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	SEMILLIGUDA /180 /2023 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000148/2023
7	D-BLAPL/13543/2024 BLAPL/4500/2024	UTTAM MALIK @ MINJA VS STATE OF ODISHA	ARIJEET MISHRA VS	PATTAMUNDAI /97 /2024 J.M.F.C.-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI GR/0000248/2024
8	D-BLAPL/13544/2024 BLAPL/4501/2024	AYAN KUMAR LIMA VS STATE OF ODISHA	S.S.RAY (2) VS	/ /0 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000057/2024
9	D-BLAPL/13550/2024 BLAPL/4502/2024	BADAL SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /46 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000242/2024
10	D-BLAPL/11081/2024 BLAPL/4503/2024	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	RAIKIA /81 /2023 ADDL. SESSION JUDGE,BALLIGUDA(Kandhamal) ST/0000142/2023
11	D-BLAPL/13439/2024 BLAPL/4504/2024	SURENDRA BEHERA@SURYA@SURIA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	JAGATPUR /186 /2018 A.D.J. SALIPUR(Cuttack) ST/0000023/2019

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12	D-BLAPL/13477/2024 BLAPL/4505/2024	RUDUNI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2024
13	D-BLAPL/13478/2024 BLAPL/4506/2024	VINOD KUMAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	SEMILLIGUDA /126 /2021 ADDL.SESIONS JUDGE CUM SPECIAL TR/0000107/2021
14	D-BLAPL/13542/2024 BLAPL/4507/2024	ARUN BAG @ ARUN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT SADAR /79 /2024 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0000458/2024
15	D-BLAPL/13606/2024 BLAPL/4508/2024	MANOJ SABAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /212 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G) Spl/0000038/2024
16	D-BLAPL/13598/2024 BLAPL/4509/2024	JAYANTI DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHAJURIPADA /58 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000100/2024
17	D-BLAPL/13694/2024 BLAPL/4510/2024	ASHOK KUMAR ROUT @ ASHOK KUMAR RAUT VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /92 /2023 ASST. SESSIONS JUDGE (STC), PHULBA ST/0000075/2023
18	D-BLAPL/13629/2024 BLAPL/4511/2024	SK.EKRAM VS STATE OF ODISHA	DIPTI REKHA NANDA VS	KHURDA MODEL /84 /2024 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh) TR/0000014/2024
19	D-BLAPL/13689/2024 BLAPL/4512/2024	JIBAN GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHAMPUA /187 /2023 A.D.J.,CHAMPUA(Kendujhar) ST/0000040/2024
20	D-BLAPL/13588/2024 BLAPL/4513/2024	GOBARDHAN PATRA @ PATRO VS STATE OF ODISHA	TAPAN JYOTI PANI VS	BHANJANAGAR /47 /2023 J.M.F.C.,BHANJANAGAR(Ganjam) GR/0000084/2023
21	D-BLAPL/13597/2024 BLAPL/4514/2024	PRAMOD KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NUAGAON /69 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000321/2024
22	D-BLAPL/13577/2024 BLAPL/4515/2024	TIKELAL DURIA VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /93 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang) GR/0000135/2024
23	D-BLAPL/13527/2024	CHHABILATA BARAL	LALITENDU BHUYAN	RAMACHANDRAPUR /170 /2024

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	BLAPL/4516/2024	VS STATE OF ODISHA	VS	NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000356/2024
24	D-BLAPL/13596/2024 BLAPL/4517/2024	KAPIL KATARIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BOIPARIGUDA /52 /2024 SPECIAL JUDGE,JEYPORE(Koraput) TR/000018/2024
25	D-BLAPL/13460/2024 BLAPL/4518/2024	ARMAN KHAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /41 /2024 ADDL.SESIONS JUDGE CUM SPL JUDGE TR/000002/2024
26	D-CMAPL/20015/2024 CMAPL/137/2024	PABANI GIRI VS PADMANAV GIRI	ADV. VS	// () //
27	D-CMP/19124/2024 CMP/492/2024	O.S.I.C LTD., CUTTACK VS M/S.SIGMAINDUSTRIES, CUTTACK	RAKESH SAHU VS	// () //
28	D-CMP/19448/2024 CMP/493/2024	BHAKTARAJ DEB GOSWAMI VS MINAKHI GOSWAMY	ARABINDA TRIPATHY VS	// CIVIL JUDGE (JD),PURI(Puri) CS/0000119/2019
29	D-CMP/18134/2024 CMP/494/2024	PRAMILA PARIJA VS MIHIR KUMAR BEHERA	SHANTI PRAKASH MOHANTY VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK CS/0000948/2022
30	D-CONTC/20374/2024 CONTC/3808/2024	KRUTIBAS PATTNAYAK VS ANU GORG, I.A.S.	ADV. VS	// () //
31	D-CONTC/17661/2024 CONTC/3809/2024	DEBARAJ SAHOO VS ASWATHY S., SECY., S AND ME DEPT.	ADV. VS	// () //
32	D-CONTC/17652/2024 CONTC/3810/2024	RAMAKANTA NAYAK VS SUSHANTA KUMAR DASH, DIRECTOR OF SECONDARY EDU.	ADV. VS	// () //
33	D-CONTC/18782/2024 CONTC/3811/2024	KRUSHNACHANDRA BEHERA VS BIBHUDUTTA BASANTIA, I.A.S.	KARUNAKAR RATH,D.B.RATH,J.RATH VS	// () //
34	D-CONTC/19878/2024 CONTC/3812/2024	CHANDAN KUMAR MAHANTA VS	ADV. VS	// ()

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		AMULYA KUMAR PRADHAN, O.E.S.		//
35	D-CONTC/20150/2024 CONTC/3813/2024	ARUNA MOHAN NAYAK VS	ADV. VS	// 0
		ASWATHY S., I.A.S.		//
36	D-CONTC/19882/2024 CONTC/3814/2024	DITIKRISHNA GANJHU VS	ADV VS	// 0
		AMULYA KUMAR PRADHAN, O.E.S.		//
37	D-CONTC/19874/2024 CONTC/3815/2024	DAMBARUDHARA MAHANTA VS	ADV. VS	// 0
		AMULYA KUMAR PRADHAN, O.E.S.		//
38	D-CONTC/19866/2024 CONTC/3816/2024	RAJ KISHORE PATTNAYAK VS	ADV. VS	// 0
		BHABANI SHANKAR CHAYANI, DIRECTOR, HE DEPT.		//
39	D-CONTC/19972/2024 CONTC/3817/2024	KAMALESH PRASAD MISHRA VS	ADV. VS	// 0
		AMULYA KUMAR PRADHAN, O.E.S.		//
40	D-CONTC/19971/2024 CONTC/3818/2024	JAGADISH MAHANTA VS	ADV VS	// 0
		GOURI RANI NAIK, O.E.S		//
41	D-CONTC/19955/2024 CONTC/3819/2024	DR. SANDHYARANI MOHAPATRA VS	ADV. VS	// 0
		DR. ARAVIND AGRAWAL, I.A.S.		//
42	D-CONTC/20186/2024 CONTC/3820/2024	BILASINI MALLICK VS	ADV. VS	// 0
		ANU GARG, PRINCIPAL SECY., WR DEPT.		//
43	D-CONTC/20185/2024 CONTC/3821/2024	JAMUNA MAJHI VS	ADV. VS	// 0
		ANU GARG, PRINCIPAL SECY., WR DEPT.		//
44	D-CONTC/20105/2024 CONTC/3822/2024	LALIT KUMAR MOHANTY VS	ADV. VS	// 0
		G. MATHIVATHANAN, PRINCIPAL SECY., H AND UD DEPT.		//
45	D-CONTC/20107/2024 CONTC/3823/2024	RATAN KUMAR AGRAWAL VS	ADV. VS	// 0
		VIR VIKRAM YADAV, PRINCIPAL SECY., WORKS DEPT.		//

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46	D-CONTC/20338/2024 CONTC/3824/2024	DR.MANOJ KUMAR BEHERA VS RENUPRAVA NAYAK, REGISTRAR,O.U.T.R	SHASHI BHUSAN JENA VS	// () //
47	D-CONTC/18713/2024 CONTC/3825/2024	BALARAM MALLIK VS PRAJNANANDA DAS, TAHASILDAR, TANGI	MANAS PATI VS	// () //
48	D-CONTC/20346/2024 CONTC/3826/2024	DR. SASMITA MISHRA VS RENUPRAVA NAYAK, REGISTRAR,O.U.T.R	SHASHI BHUSAN JENA VS	// () //
49	D-CONTC/19726/2024 CONTC/3827/2024	MAHESWAR BEHERA VS SATYABRATA SAHU, I.A.S	ADV VS	// () //
50	D-CONTC/20348/2024 CONTC/3828/2024	SWADHIN KUMAR SAHOO VS RANJITA SAHU, O.A.S.	ADV. VS	// () //
51	D-CONTC/10013/2024 CONTC/3829/2024	DR.SRUSTIDHAR ROUT VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// () //
52	D-CRLA/13287/2024 CRLA/452/2024	RAJU @ RAJESH KUMAR MALLIK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJKANIKA /271 /2017 AD-HOC A.D.J. (FTSC),KENDRAPARA(K Spl/0000068/2017
53	D-CRLMC/12987/2024 CRLMC/1725/2024	SURESH CHANDRA DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	BALASORE VIGILANCE /46 /2012 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000401/2007
54	D-CRLMC/8685/2024 CRLMC/1726/2024	MANABHANJAN @ MANORANJAN KUMBHAR VS STATE OF ODISHA	SANKAR PRASAD PADHI VS	AINTHAPALI /82 /2017 AD-HOC A.D.J.(FTSC),SAMBALPUR(Sam Spl/0000241/2017
55	D-CRLMC/10851/2024 CRLMC/1727/2024	MAJHALA @ SHOBHARAM KALYARI VS STATE OF ODISHA	DIPTI REKHA NANDA VS	RENGALI /81 /2014 J.M.F.C.LAKHANPUR(Jharsuguda) GR/0001104/2014
56	D-CRLMC/13480/2024 CRLMC/1728/2024	LAXMI NARAYAN ENTERPRISES, BADASAHI VS JAGABANDHU DAS	ABHISHEK DASH VS	//0 J.M.F.C., BETANATI(Mayurbhanj) ICC/0000040/2022
57	D-CRLMC/13663/2024	ALLARAKHA SEKH @ ALLARKH SK. @ ALLARAKHA	GYANA RANJAN DHAL	CAPITAL P.S. /263 /2016

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMC/1729/2024	VS STATE OF ODISHA	VS	AD HOC ADDITIONAL SESSIONS JUDGE TR/0001964/2016
58	D-CRLMC/13698/2024 CRLMC/1730/2024	BIBHUPADA PRAVUDAYAL SWAIN VS STATE OF ODISHA	APARESH BHOI VS	BARIPADA TOWN /368 /2023 S.D.J.M.-CIVIL JUDGE (JD),BARIPADA(M CT/0000611/2023
59	D-CRLMC/13209/2024 CRLMC/1731/2024	GATIKRUSHNA SETHY VS STATE OF ODISHA	MANASI MOHAPATRA VS	PATNA /68 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000113/2022
60	D-CRLMC/13136/2024 CRLMC/1732/2024	BIBEKANANDA @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000046/2017
61	D-CRLMC/13145/2024 CRLMC/1733/2024	BIBEKANANDA @ VIVEKANANDA ROUT VS JAGANNATH PANDA	ARIJEET MISHRA VS	//0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000047/2017
62	D-CRLMC/11530/2024 CRLMC/1734/2024	SARATA NAIK @ SARATA CHANDRA NAIK VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	KAMAKHYANAGAR /51 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY GR/0000102/2023
63	D-CRLMC/13861/2024 CRLMC/1735/2024	BINAYAK SENAPATI VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PARADEEP MODEL /122 /2024 (//
64	D-CRLMC/10601/2024 CRLMC/1736/2024	ANNAPURNA BEHERA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	PURI TOWN /3 /2017 1ST A.D.J.,PURI(Puri) ST/0000033/2018
65	D-CRLMP/13690/2024 CRLMP/758/2024	RAJALAXMI DASH VS DEBI PRASAD PANDA	DEEPAK KU SAHOO VS	//0 JUDGE FAMILY COURT, KENDRAPARA Crp/0000045/2019
66	D-CRLMP/11072/2024 CRLMP/759/2024	OM PRAKASH BISWAL VS SEEMA SA @ BISWAL	AJIT KUMAR RAUT VS	//0 (//
67	D-CRLMP/13233/2024 CRLMP/760/2024	SRINIVAS PATRO VS DEEPIKA PATRA	BIBHU PRASAD TRIPATHY VS	//0 (//
68	D-CRLMP/13454/2024 CRLMP/761/2024	RAJENDRA MALLICK VS	SURESH KUMAR PANDA VS	//0 (

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69	D-CRLMP/13461/2024 CRLMP/762/2024	STATE OF ODISHA SUMITRA SAHOO VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// //0 ()
70	D-CRLMP/13458/2024 CRLMP/763/2024	STATE OF ODISHA PRASANA KUMAR PARIDA VS	SURESH KUMAR PANDA VS	// //0 ()
71	D-CRLMP/13456/2024 CRLMP/764/2024	STATE OF ODISHA SUVENDU MOHAPATRA VS	SURESH KUMAR PANDA VS	// //0 ()
72	D-CRLMP/13644/2024 CRLMP/765/2024	STATE OF ODISHA SWAGATIKA PRADHAN VS	DURGA PRASAD DHAL VS	// DELANGA /346 /2023 ()
73	D-CRLREV/13434/2024 CRLREV/199/2024	STATE OF ODISHA MALATI PANI VS	BIKRAM CHANDRA GHADEI VS	// BRAHMAGIRI /90 /2023 1ST A.D.J.,PURI(Puri) CRMC/0000003/2024
74	D-CRP/20282/2024 CRP/19/2024	STATE OF ODISHA NIHARKANTI MISHRA VS NIHAR RANJAN PATNAIK	BISWAMBAR MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000169/2023
75	D-FAO/20356/2024 FAO/198/2024	MANAGER LEGAL M/S. NEW INDIA ASSURANCE CO. LTD., D.O I VS AJAYA MAHAKUD	SUBRAT SATPATHY VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000103/2015
76	D-FAO/14321/2024 FAO/199/2024	MANAGER, M/S. NATIONAL INSURANCE CO. LTD., CUTTACK VS DILLIP ROUT	PRASANTA KUMAR MAHALI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000037/2014
77	D-MACA/19980/2024 MACA/372/2024	MAMATA MISHRA VS TIKERAM BARIK	JAGABANDHU SAHU VS	// A.D.J.,BOLANGIR(Balangir) Mac/0000023/2018
78	D-MACA/20089/2024 MACA/373/2024	SUDHAKAR MOHAPATRA VS KISHORE CHANDRA PATRA	PRADEEP KUMAR MISHRA VS	// III MACT,PURI(Puri) MACT/0000424/1998
79	D-MATA/20092/2024 MATA/165/2024	TOFAN KUMAR SAHOO VS ARCHANA SAHOO	BASUDEV PUJARI VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000107/2020

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80	D-MATA/20126/2024 MATA/166/2024	MINI PRADHAN VS GANESWAR PRADHAN	LALITENDU MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul CP/0000098/2021
81	D-MATA/20192/2024 MATA/167/2024	RAJALAXMI SATAPATHY VS BISWA BHUSAN DASH	SAROJ RANJAN SUBUDHI VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000766/2022
82	D-MATA/20263/2024 MATA/168/2024	MANJULA BEHERA VS RAMAKANTA BEHERA	JAJATI KISHORE MOHANTY VS	// JUDGE FAMILY COURT,ROURKELA(Sur CP/0000024/2016
83	D-MATA/16919/2024 MATA/169/2024	SANTOSH KUMAR DAS VS JYOSHNARANI PATRA	SATYABRATA DASH VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000213/2022
84	D-MATA/20203/2024 MATA/170/2024	SANGEETA SAHOO VS SANTOSH KUMAR SAMAL	PRADEEP KUMAR DAS VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000179/2023
85	D-RPFAM/20153/2024 RPFAM/119/2024	DEBASHIS POTHAL VS SHIBANI BAUG	MITALEE JESTHI VS	// JUDGE FAMILY COURT,BALASORE(Bal Crp/0000143/2021
86	D-RPFAM/20337/2024 RPFAM/120/2024	SWADHIN KUMAR NAYAK VS PRIYANKA NAYAK	DR. BINODA KUMAR MISHRA VS	// JUDGE FAMILY COURT,GANJAM(Ganja Crp/0000045/2022
87	D-RPFAM/18036/2024 RPFAM/121/2024	RAKESH PARIDA VS NALINI BISWAL	HEMANTA KUMAR MOHANTA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000016/2022
88	D-RSA/19263/2024 RSA/127/2024	GOBARDHAN PATEL VS AKALU MALI	DEBABRATA DASH VS	// ADDL.DISTRICT JUDGE,DHARAMGARH RFA/0000007/2012
89	D-RSA/19437/2024 RSA/128/2024	PRAVAT KUMAR BEHERA VS GULURI NAYAK	BHAKTA RANJAN BARIK VS	// ADDL. SESSION JUDGE,ATHAMALIK(A RFA/0000008/2018
90	D-RVWPET/19790/2024 RVWPET/76/2024	NIRUPAMA PRADHAN VS DHANESWAR MOHARANA	NIROD KUMAR SAHU VS	// (//
91	D-WA/20277/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//

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	WA/1048/2024	VS BHARATI PRUSTI	VS	0 //
92	D-WA/20322/2024 WA/1049/2024	STATE OF ODISHA VS HARISH CHANDRA GIRI	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
93	D-WA/20336/2024 WA/1050/2024	STATE OF ODISHA VS GATI KRISHNA SETHY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
94	D-WA/20296/2024 WA/1051/2024	STATE OF ODISHA VS NARESH KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
95	D-WA/20242/2024 WA/1052/2024	STATE OF ODISHA VS BIBASINI ROUTRAY	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
96	D-WA/20179/2024 WA/1053/2024	STATE OF ODISHA VS CHANDRA SEKHAR PRADHAN	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
97	D-WA/20172/2024 WA/1054/2024	STATE OF ODISHA VS BIJAYA KUMAR ROUT	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
98	D-WA/20194/2024 WA/1055/2024	STATE OF ODISHA VS RABINDRA KUMAR PALATA	RAJANI BHUSAN MISHRA, A.G.A. VS	// 0 //
99	D-WA/20380/2024 WA/1056/2024	STATE OF ODISHA VS NARAHARI JENA	RAJANI BHUSAN MISHRA,A.G.A VS	// 0 //
100	D-WA/19858/2024 WA/1057/2024	STATE OF ODISHA VS RABINDRA KUMAR ROUT	PRADEEP KUMAR ROUT, A.G.A. VS	// 0 //
101	D-WA/20353/2024 WA/1058/2024	M/S.SUKANTALA MEDICAL STORE VS STATE OF ORISSA	BUDHADEV ROUTRAY VS	// 0 //
102	D-WA/20104/2024 WA/1059/2024	STATE OF ODISHA VS	RAJANI BHUSAN MISHRA,A.G.A VS	// 0

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103	D-WA/20145/2024 WA/1060/2024	SANJUBALA MOHANTY STATE OF ODISHA VS BILASH CHANDRA JENA	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0 //
104	D-WA/20191/2024 WA/1061/2024	STATE OF ODISHA VS SUSHIL KUMAR SETHY	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0 //
105	D-WA/20094/2024 WA/1062/2024	STATE OF ODISHA VS TARANISEN TRIPATHY	RAJANI BHUSAN MISHRA, A.G.A. VS	// // 0 //
106	D-WA/20091/2024 WA/1063/2024	STATE OF ODISHA VS MAHESWAR ROUT	RAJANI BHUSAN MISHRA,A.G.A VS	// // 0 //
107	D-WA/20379/2024 WA/1064/2024	BIPIN BIHARI JAL VS DIRECTOR,HIGHER EDU., ODISHA	SAMEER KUMAR DAS VS	// // 0 //
108	D-WA/20205/2024 WA/1065/2024	OM SAI DRUGS, GANJAM VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // 0 //
109	D-WA/20097/2024 WA/1066/2024	BERHAMPUR UNIVERSITY, GANJAM VS STHITAPRAGNYA MISRA	DR.PURUSOTTAM CHULI VS	// // 0 //
110	D-WP(C)/19952/2024 WP(C)/11460/2024	SASHIKANTA MOHANTY VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// // 0 //
111	D-WP(C)/19982/2024 WP(C)/11461/2024	M/S SANJIVANI ULTRASOUND CLINIC, ANGUL VS STATE OF ODISHA	UMAKANTA MISHRA VS	// // 0 //
112	D-WP(C)/19998/2024 WP(C)/11462/2024	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // 0 //
113	D-WP(C)/19959/2024 WP(C)/11463/2024	GADADHAR RATH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// // 0 //

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114	D-WP(C)/19957/2024 WP(C)/11464/2024	M/S SAMAL SUPPLY AGENCY AND FABRICATORS VS DY. DIRECTOR ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
115	D-WP(C)/20082/2024 WP(C)/11465/2024	M/S MANGALAM FILLING STATION VS UNION OF INDIA	DURGESH NARAYAN RATH VS M/S.SATYA SINDHU KASHYAP	// 0 //
116	D-WP(C)/19997/2024 WP(C)/11466/2024	MANOJ DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
117	D-WP(C)/19960/2024 WP(C)/11467/2024	HARIS CHANDRA RANDHARI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
118	D-WP(C)/20070/2024 WP(C)/11468/2024	NATABAR SAMAL VS STATE OF ODISHA	ASHOK DAS VS	// 0 //
119	D-WP(C)/20308/2024 WP(C)/11469/2024	SUGRIBA MEHER VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
120	D-WP(C)/20306/2024 WP(C)/11470/2024	AKSHYA KUMAR MOHAPATRA VS STATE OF ODISHA	BUDHADEV ROUTRAY VS	// 0 //
121	D-WP(C)/20072/2024 WP(C)/11471/2024	NRUSINGHA CHARAN @ NRUSINGH SAHOO VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
122	D-WP(C)/19963/2024 WP(C)/11472/2024	GUPTESWAR PATNAIK VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
123	D-WP(C)/19589/2024 WP(C)/11473/2024	JATINDRA SAHU VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
124	D-WP(C)/20074/2024 WP(C)/11474/2024	KAILASH RAULA VS THE STATE OF ODISHA	ASHOK DAS VS	// 0 //
125	D-WP(C)/20315/2024	MILI NAG	SUBHADUTTA ROUTRAY	//

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	WP(C)/11475/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/20312/2024 WP(C)/11476/2024	ANITA MOHANTA VS THE STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
127	D-WP(C)/19709/2024 WP(C)/11477/2024	SATRUGHNA SAHU VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
128	D-WP(C)/19708/2024 WP(C)/11478/2024	TARAKANTA BHOI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
129	D-WP(C)/19688/2024 WP(C)/11479/2024	UTTAM BARIK VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
130	D-WP(C)/19697/2024 WP(C)/11480/2024	RAMA CHANDRA MOHAPATRA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
131	D-WP(C)/19710/2024 WP(C)/11481/2024	DIBAKAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
132	D-WP(C)/19500/2024 WP(C)/11482/2024	SHYAM SUNDAR KHUNTIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
133	D-WP(C)/19707/2024 WP(C)/11483/2024	ABHIMANYU PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
134	D-WP(C)/19714/2024 WP(C)/11484/2024	SRIPATI DEHURY VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
135	D-WP(C)/19701/2024 WP(C)/11485/2024	PRABEER KUMAR PRADHAN VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
136	D-WP(C)/19503/2024 WP(C)/11486/2024	SABITA MISHRA VS	AMIT PRASAD BOSE VS	// 0

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137	D-WP(C)/19692/2024 WP(C)/11487/2024	STATE OF ODISHA BISAMBER BHOI VS	SHARMISTHA SAMAL VS	// // 0
138	D-WP(C)/19504/2024 WP(C)/11488/2024	STATE OF ODISHA MAHANADI CASTING PVT.LTD, CUTTACK VS	AMIT PRASAD BOSE VS	// // 0
139	D-WP(C)/19720/2024 WP(C)/11489/2024	STATE OF ODISHA ADITYA KUMAR SAHOO VS	SHARMISTHA SAMAL VS	// // 0
140	D-WP(C)/19684/2024 WP(C)/11490/2024	STATE OF ODISHA NAKUL JENA VS	SHARMISTHA SAMAL VS	// // 0
141	D-WP(C)/19506/2024 WP(C)/11491/2024	STATE OF ODISHA PARTHA SAHA VS	AMIT PRASAD BOSE VS	// // 0
142	D-WP(C)/19346/2024 WP(C)/11492/2024	STATE OF ODISHA JAI PRAKASH AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0
143	D-WP(C)/17958/2024 WP(C)/11493/2024	ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, BARAGARH PRAFULLA KUMAR SETHY VS	KRISHNA CHANDRA SAHU VS	// // 0
144	D-WP(C)/19685/2024 WP(C)/11494/2024	STATE OF ODISHA KAILASH CHANDRA DAS VS	SHARMISTHA SAMAL VS	// // 0
145	D-WP(C)/20248/2024 WP(C)/11495/2024	STATE OF ODISHA BHOLESWAR KISAN VS	KAUSHIK SWAIN VS	// // 0
146	D-WP(C)/19722/2024 WP(C)/11496/2024	STATE OF ODISHA ASHOK KUMAR PANDA VS	SHARMISTHA SAMAL VS	// // 0
147	D-WP(C)/20318/2024 WP(C)/11497/2024	STATE OF ODISHA KULAMANI SAMAL VS	SUDHIR KUMAR MALLICK VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/19681/2024 WP(C)/11498/2024	BIJAYA KUMAR PADHY VS STTAE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
149	D-WP(C)/20005/2024 WP(C)/11499/2024	PRASANTA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
150	D-WP(C)/19979/2024 WP(C)/11500/2024	TRUPTI RANJAN NAYAK VS STATE OF ODISHA	SADASIVA PA VS	// 0 //
151	D-WP(C)/19691/2024 WP(C)/11501/2024	SATYA NARAYANA SENAPATI VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
152	D-WP(C)/20241/2024 WP(C)/11502/2024	SAPHALA ORAM VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
153	D-WP(C)/20006/2024 WP(C)/11503/2024	BARUNA KUMAR SAHU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
154	D-WP(C)/18961/2024 WP(C)/11504/2024	CHANDRAMANI NAYAK VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
155	D-WP(C)/20007/2024 WP(C)/11505/2024	MOUSUMI SUCHARITA SAMAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
156	D-WP(C)/20141/2024 WP(C)/11506/2024	MRUTYUNJAYA MOHAPATRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
157	D-WP(C)/20147/2024 WP(C)/11507/2024	SABITA RANI DASH@PANDA VS B.M, S.B.I., KEONJHAR	BADRINARAYAN PANDA VS	// 0 //
158	D-WP(C)/20251/2024 WP(C)/11508/2024	SARDAR MUNDARY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
159	D-WP(C)/20428/2024	SUBHADRA KUMARI PATEL	TAPAN JYOTI PANI	//

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	WP(C)/11509/2024	VS HINDUSTAN PETROLEUM CORPORATION LTD.	VS	0 //
160	D-WP(C)/20231/2024 WP(C)/11510/2024	MANOJ KUMAR ORAM VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
161	D-WP(C)/20451/2024 WP(C)/11511/2024	NARAYAN PRASAD MISHRA VS STATE OF ODISHA	SIBAPRASAD PATI VS	// 0 //
162	D-WP(C)/20238/2024 WP(C)/11512/2024	KANAKA MANJARI PRADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
163	D-WP(C)/20448/2024 WP(C)/11513/2024	SHIVA PRASAD SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
164	D-WP(C)/20433/2024 WP(C)/11514/2024	SATYAM TIWARI VS SAMBALPUR UNIVERSITY, SAMBALPUR	PRAVASH CHANDRA JENA VS	// 0 //
165	D-WP(C)/20229/2024 WP(C)/11515/2024	ZABERIUS KERKETTA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
166	D-WP(C)/20450/2024 WP(C)/11516/2024	TIRTHI PATNAIK VS ROURKELA DEVELOPMENT AUTHORITY(RDA)	LALATENDU SAMANTARAY VS	// 0 //
167	D-WP(C)/19718/2024 WP(C)/11517/2024	SUNAKAR BISWAL VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
168	D-WP(C)/20235/2024 WP(C)/11518/2024	SURAJ AJAY KERKETTA VS STTAE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
169	D-WP(C)/19612/2024 WP(C)/11519/2024	JAGADISH CHANDRA DAS VS STATE OF ODISHA	BISWA BHUSAN MISHRA VS	// 0 //
170	D-WP(C)/20226/2024 WP(C)/11520/2024	DEBENDRA KUMAR KHAMARI VS	KAUSHIK SWAIN VS	// 0

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171	D-WP(C)/20014/2024 WP(C)/11521/2024	STATE OF ODISHA GOKUL CHANDRA NAYAK VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // 0 //
172	D-WP(C)/20465/2024 WP(C)/11522/2024	M/S MIHIR KUMAR RAUT, GANJAM VS THE CHIEF COMMISSIONER CT AND GST, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
173	D-WP(C)/20250/2024 WP(C)/11523/2024	ST.XAVIERS HIGH SCHOOL, CUTTACK VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
174	D-WP(C)/20260/2024 WP(C)/11524/2024	BINOD RAKSA VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
175	D-WP(C)/16771/2024 WP(C)/11525/2024	JAGANNATH BEHERA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
176	D-WP(C)/16342/2024 WP(C)/11526/2024	M/S. SUJATA PARIJA, ROURKELA VS ODISHA SMALL INDUSTRIES CORPORATION LTD. CUTTACK	SIDHANT DWIBEDI VS	// 0 //
177	D-WP(C)/20253/2024 WP(C)/11527/2024	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
178	D-WP(C)/19733/2024 WP(C)/11528/2024	AUROBINDO DAS VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
179	D-WP(C)/19306/2024 WP(C)/11529/2024	SARAT CHANDRA SABAT VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
180	D-WP(C)/20416/2024 WP(C)/11530/2024	SATYA SHIVA SASWAT VS NIRODNALINI KAR	SAUMYA RANJAN MISHRA VS	// 0 //
181	D-WP(C)/20258/2024 WP(C)/11531/2024	BHABANI SHANKAR PADHAN VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //

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182	D-WP(C)/20413/2024 WP(C)/11532/2024	ANGADA BHATI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
183	D-WP(C)/17589/2024 WP(C)/11533/2024	BHASKAR MUDULI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
184	D-WP(C)/20214/2024 WP(C)/11534/2024	ASWINI KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	D-WP(C)/19954/2024 WP(C)/11535/2024	RADHASHYAM MISHRA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	// 0 //
186	D-WP(C)/17595/2024 WP(C)/11536/2024	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
187	D-WP(C)/19579/2024 WP(C)/11537/2024	ANJANA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
188	D-WP(C)/19927/2024 WP(C)/11538/2024	BHUBANANDA SHOO VS THE REVENUE DIVISIONAL COMMISSIONER, SMBALPUR	BISWA PRAKASH DHAL VS	// 0 //
189	D-WP(C)/13902/2024 WP(C)/11539/2024	BHASKAR MAHALA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
190	D-WP(C)/18245/2024 WP(C)/11540/2024	NIRANJAN DAS VS THE STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
191	D-WP(C)/19962/2024 WP(C)/11541/2024	RAJAPATI PRADHAN VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
192	D-WP(C)/17603/2024 WP(C)/11542/2024	SASANKA SEKHAR BISWAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
193	D-WP(C)/18145/2024	GOPINATH JENA	MAHENDRA KUMAR SAHOO	//

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	WP(C)/11543/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/15989/2024 WP(C)/11544/2024	DILLIP KUMAR BHAGAT VS STATE OF ODISHA	HARIHAR PANIGRAHI VS	// 0 //
195	D-WP(C)/17592/2024 WP(C)/11545/2024	MAYADHAR SAHOO VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
196	D-WP(C)/19904/2024 WP(C)/11546/2024	SARATA KUMAR BHANJA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
197	D-WP(C)/19912/2024 WP(C)/11547/2024	PRANATI DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
198	D-WP(C)/20001/2024 WP(C)/11548/2024	SARASWATI SHISU MANDIR, BALASORE VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// 0 //
199	D-WP(C)/19745/2024 WP(C)/11549/2024	KAILASH CHANDRA MANDOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// 0 //
200	D-WP(C)/19398/2024 WP(C)/11550/2024	PRADYUMNA BAL VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //
201	D-WP(C)/20029/2024 WP(C)/11551/2024	SARAT CHANDRA MOHAPATRA VS STATE OF ODISHA	AVIJIT PATNAIK VS	// 0 //
202	D-WP(C)/19903/2024 WP(C)/11552/2024	MANOJ KUMAR ROUT VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
203	D-WP(C)/20212/2024 WP(C)/11553/2024	RATNAKAR GOCHHAYAT VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
204	D-WP(C)/19727/2024 WP(C)/11554/2024	CHITARANJAN DAS VS	MANOJ KUMAR MOHANTY (2) VS	// 0

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205	D-WP(C)/20076/2024 WP(C)/11555/2024	STATE OF ODISHA BHABA RAULA VS STATE OF ODISHA	ASHOK DAS VS	// // ()
206	D-WP(C)/19889/2024 WP(C)/11556/2024	TARUNKANTI MOHAPTRA VS STATE OF ODISHA	SUJATA JENA VS	// () //
207	D-WP(C)/20215/2024 WP(C)/11557/2024	PRASANTA KUMAR MAHAKUD VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //
208	D-WP(C)/20361/2024 WP(C)/11558/2024	M/S. HOTEL RAJLAXMI, ANGUL VS ODISHA GRAMYA BANK, BBSR, KHURDA	BIGYAN KUMAR SHARMA VS	// () //
209	D-WP(C)/20058/2024 WP(C)/11559/2024	KIRAN AGARWAL VS CENTRAL BOARD OF DIRECT TAXES (CBDT), NEW DELHI	CHITRASEN PARIDA VS	// () //
210	D-WP(C)/19812/2024 WP(C)/11560/2024	NIMAPARA COLLEGE, NIMAPARA VS THE ASSISTANT REGIONAL PROVIDENT COMMISSIONER, EPFO, BBSR	BIBHUTI KESHARI BISWAL VS	// () //
211	D-WP(C)/19950/2024 WP(C)/11561/2024	SAROJ KUMAR SAHOO VS NATIONAL FACELESS ASSESSMENT CENTER	SASWAT KUMAR ACHARYA VS	// () //
212	D-WP(C)/20397/2024 WP(C)/11562/2024	NUPUN KUMAR RAO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
213	D-WP(C)/20396/2024 WP(C)/11563/2024	SANJAYA KETAN NAYAK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
214	D-WP(C)/20206/2024 WP(C)/11564/2024	SUBHAKANTA RAY VS NEW INDIA ASSURANCE COMPANY LTD.,BBSR	SASWATI MOHAPATRA VS	// () //
215	D-WP(C)/18822/2024 WP(C)/11565/2024	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// () //

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216	D-WP(C)/20395/2024 WP(C)/11566/2024	PANKAJ MOHAN BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
217	D-WP(C)/19087/2024 WP(C)/11567/2024	FALGUNI @FAGUNI BADHEI VS MOHANADI COAL FIELDS LTD. SAMBALPUR	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
218	D-WP(C)/19975/2024 WP(C)/11568/2024	BANAMALI SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
219	D-WP(C)/20262/2024 WP(C)/11569/2024	JAGADISH BARAL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
220	D-WP(C)/20002/2024 WP(C)/11570/2024	SUBHRANSU SEKHAR SENAPATI VS STATE OF ODISHA	SATYABRATA DASH VS	// 0 //
221	D-WP(C)/20414/2024 WP(C)/11571/2024	PRAVAKAR BISWAL VS STATE OF ODISHA	MANAS PATI VS	// 0 //
222	D-WP(C)/20200/2024 WP(C)/11572/2024	NIBAS NAIK VS STATE OF ODISHA	P.ANUP DASH VS	// 0 //
223	D-WP(C)/20139/2024 WP(C)/11573/2024	DEBASISH ACHARYA VS ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
224	D-WP(C)/19969/2024 WP(C)/11574/2024	PUNIA BEHERA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
225	D-WP(C)/20158/2024 WP(C)/11575/2024	PRAKASH CHANDRA RAUTA VS THE STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
226	D-WP(C)/19399/2024 WP(C)/11576/2024	ASWINI KUMAR MAHAPATRA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //
227	D-WP(C)/20118/2024	DHABALESWAR PRADHAN	LAMBODOR ACHARI	//

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	WP(C)/11577/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/19973/2024 WP(C)/11578/2024	PIRINTI CHANDRA SEKHAR REDDY @ P.CHANDRA SEKHAR REDDY VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
229	D-WP(C)/20493/2024 WP(C)/11579/2024	RATIKANTA MOHANTA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
230	D-WP(C)/20222/2024 WP(C)/11580/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
231	D-WP(C)/19815/2024 WP(C)/11581/2024	SUDHIR KUMAR SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
232	D-WP(C)/20410/2024 WP(C)/11582/2024	BHIM SEN KANHAR VS STATE OF ODISHA	MANAS PATI VS	// 0 //
233	D-WP(C)/20117/2024 WP(C)/11583/2024	HEMANT KUMAR PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// 0 //
234	D-WP(C)/20415/2024 WP(C)/11584/2024	SARBESWAR NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
235	D-WP(C)/20220/2024 WP(C)/11585/2024	JAGADISH BARAL VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
236	D-WP(C)/20471/2024 WP(C)/11586/2024	MOHAN KUMAR JHUNJHUNWALA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
237	D-WP(C)/18967/2024 WP(C)/11587/2024	ARABINDA MAHAPATRA VS JYOTIRMAYEE MAHAPATRA	AMARENDRA PRADHAN VS	// 0 //
238	D-WP(C)/20232/2024 WP(C)/11588/2024	R.ADILAXMI VS	GIRISH CHANDRA SAHU VS	// 0

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239	D-WP(C)/20209/2024 WP(C)/11589/2024	STATE OF ODISHA SUBHAKANTA RAY VS	SASWATI MOHAPATRA VS	// // ()
240	D-WP(C)/20157/2024 WP(C)/11590/2024	STATE OF ODISHA RUTUSHREE RAUT @ RUTUSREE RAUT VS	JAYANTA KUMAR MAJHI VS	// // ()
241	D-WP(C)/20345/2024 WP(C)/11591/2024	STATE OF ODISHA SRIDHAR PANDA VS	SUBASH CHANDRA ACHARYA VS	// // ()
242	D-WP(C)/20144/2024 WP(C)/11592/2024	STATE OF ODISHA RAMANATH SWAIN VS	BHABANI SHANKAR MISHRA (3) VS	// // ()
243	D-WP(C)/20156/2024 WP(C)/11593/2024	THE CHAIRMAN, ODISHA FOREST DEVELOPMENT CORPORATION LTD. BBSR RUTUSHREE RAUT @ RUTUSREE RAUT VS	JAYANTA KUMAR MAJHI VS	// // ()
244	D-WP(C)/19967/2024 WP(C)/11594/2024	STATE OF ODISHA SOMANATH MOHANTY VS	PRASANTA KUMAR SATAPATHY VS	// // ()
245	D-WP(C)/19082/2024 WP(C)/11595/2024	IDBI BANK LTD. BBSR KUTARTHA MISHRA VS	BASUDEV BARIK VS	// // ()
246	D-WP(C)/20155/2024 WP(C)/11596/2024	STATE OF ODISHA. RUTUSHREE ROUT @ RUTUSREE ROUT VS	JAYANTA KUMAR MAJHI VS	// // ()
247	D-WP(C)/19390/2024 WP(C)/11597/2024	THE STATE OF ODISHA ALOKA CHANDRA PANDA VS	ALOK KUMAR PANDA VS	// // ()
248	D-WPCRL/13561/2024 WPCRL/53/2024	STATE OF ODISHA BHIKARI SAHU VS	BIKRAM KESHARI RAJ VS	// // ()
249	D-ABLAPL/13506/2024 ABLAPL/4710/2024	STATE OF ODISHA MANJULATA DAS VS	SATYAJIT MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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250	D-ABLAPL/13524/2024 ABLAPL/4711/2024	KARTIKA @ PRABHASH NAG VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	SOHELLA /211 /2024 () //
251	D-ABLAPL/13536/2024 ABLAPL/4712/2024	SARBESWAR MOHAPATRA @ JATIA VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	BOLAGARH P.S. /101 /2024 () //
252	D-ABLAPL/10120/2024 ABLAPL/4713/2024	BULU @ SATYANANDA DEHURY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BANTALA /100 /2024 () //
253	D-ABLAPL/13539/2024 ABLAPL/4714/2024	PRATIK YADAV @ BADA BABU VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /227 /2024 () //
254	D-ABLAPL/11265/2024 ABLAPL/4715/2024	NARESH MEHER VS STATE OF ODISHA	BALGOPAL MISHRA VS	TELKOI /143 /2024 () //
255	D-ABLAPL/13484/2024 ABLAPL/4716/2024	RANJAN DASH VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	SINGHADWAR PS /86 /2023 () //
256	D-ABLAPL/13485/2024 ABLAPL/4717/2024	BRAHMANANDA ROUT VS STATE OF ODISHA	RABI NARAYAN PANDA VS	BHANDARIPOKHARI /164 /2024 () //
257	D-ABLAPL/13540/2024 ABLAPL/4718/2024	RAJKISHORE LENKA VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /93 /2024 () //
258	D-ABLAPL/13490/2024 ABLAPL/4719/2024	RAHUL SWAIN VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BALIKUDA /170 /2024 () //
259	D-ABLAPL/13551/2024 ABLAPL/4720/2024	SAROJ KUMAR NEGI VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /119 /2024 () //
260	D-ABLAPL/13493/2024 ABLAPL/4721/2024	UPENDRA BANKA VS STATE OF ODISHA	GOKULANANDA SAHU VS	PADAMPUR /44 /2024 () //
261	D-ABLAPL/13559/2024	PARSURAM DAS	SK. ZAFARULLA	REMUNA /192 /2023

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	ABLAPL/4722/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/13495/2024 ABLAPL/4723/2024	BISESWAR ORAM VS STATE OF ODISHA	NARESH KUMAR NAIK VS	SUNDARGARH SADAR /155 /2024 () //
263	D-ABLAPL/13498/2024 ABLAPL/4724/2024	ANANTA CHARAN MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MAHANGA /156 /2022 () //
264	D-ABLAPL/13564/2024 ABLAPL/4725/2024	MAMATA PRIYA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /91 /2024 () //
265	D-ABLAPL/13499/2024 ABLAPL/4726/2024	DEBASISH DAS ADHIKARI VS STATE OF ODISHA	GAUTAM SIDDIQUE VS	BASTA /190 /2023 () //
266	D-ABLAPL/13504/2024 ABLAPL/4727/2024	SWETA LOHANI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR() 2(A)CC/0000262/2024
267	D-ABLAPL/12763/2024 ABLAPL/4728/2024	CHAKRADHAR DAS VS STATE OF ODISHA	SAURAV TIBREWAL VS	REMUNA /67 /2024 () //
268	D-ABLAPL/12764/2024 ABLAPL/4729/2024	HARISH CHANDRA BEHERA @ BAPI VS STATE OF ODISHA	SAURAV TIBREWAL VS	REMUNA /67 /2024 () //
269	D-ABLAPL/13565/2024 ABLAPL/4730/2024	BHAJAHARI SETHY @ MAHESWAR SETHY VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /128 /2024 () //
270	D-ABLAPL/13566/2024 ABLAPL/4731/2024	TAPAN GIRI VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BALIAPAL /57 /2023 () //
271	D-ABLAPL/12816/2024 ABLAPL/4732/2024	PRAFULLA MALLIK @ MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	DELANGA /2 /2024 () //
272	D-ABLAPL/13567/2024 ABLAPL/4733/2024	AMIN BEHERA VS	DEEPAK KU SAHOO VS	KENDRAPARA /86 /2024 ()

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273	D-ABLAPL/13313/2024 ABLAPL/4734/2024	STATE OF ODISHA KRUSHNA BEHERA VS	SUBHRA NARAYAN GAYA VS	// ASTARANGA /50 /2024 ()
274	D-ABLAPL/11925/2024 ABLAPL/4735/2024	STATE OF ODISHA PADMINI PANDA VS	SANJAYA KUMAR PATRI VS	// KUDANAGARI /113 /2024 ()
275	D-ABLAPL/13385/2024 ABLAPL/4736/2024	STATE OF ODISHA BALARAM ACHARYA VS	DEBASIS SARANGI VS	// BANKI /104 /2024 ()
276	D-ABLAPL/13339/2024 ABLAPL/4737/2024	STATE OF ODISHA KRUSHNA BEHERA VS	SUBHRA NARAYAN GAYA VS	// ASTARANGA /51 /2024 ()
277	D-ABLAPL/13510/2024 ABLAPL/4738/2024	STATE OF ODISHA MUKESHA KUMAR MOHANTA VS	SARADA PRASAD DASH VS	// KARANJIA /141 /2024 ()
278	D-ABLAPL/12561/2024 ABLAPL/4739/2024	STATE OF ODISHA ANIL @ TRINATH PRADHAN VS	SURENDRA MOHANTY VS	// DHANUPALI /88 /2024 ()
279	D-ABLAPL/13525/2024 ABLAPL/4740/2024	STATE OF ODISHA LAMBODAR MOHANTY VS	SARADA PRASAD DASH VS	// SORO /149 /2024 ()
280	D-ABLAPL/13627/2024 ABLAPL/4741/2024	STATE OF ODISHA SABYASACHI LENKA VS	RABI NARAYAN MOHANTY VS	// JANKIA P.S. /137 /2024 ()
281	D-ABLAPL/13582/2024 ABLAPL/4742/2024	STATE OF ODISHA BIKASH KUMAR SWAIN VS	DEBASISH SAMAL VS	// KHAIRA /108 /2024 ()
282	D-ABLAPL/13590/2024 ABLAPL/4743/2024	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	PRAMOD KUMAR ROUT VS	// / /0 ()
283	D-ABLAPL/13682/2024 ABLAPL/4744/2024	STATE OF ODISHA DHUSASAN PRADHAN VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// BRAHMAGIRI /205 /2008 GRAM NYAYALAYA AT BRAHMAGIRI GR/0001812/2008

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284	D-ABLAPL/10167/2024 ABLAPL/4745/2024	SUCHITRA BISOI VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	EOW,BHUBANESWAR /21 /2018 () //
285	D-ABLAPL/13455/2024 ABLAPL/4746/2024	SUDHIR KUMAR PATRA @ SUDHIR PATRA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	RENGALI (SAMBALPUR) /77 /2024 () //
286	D-ABLAPL/13584/2024 ABLAPL/4747/2024	ABHIMANYU SETHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BONTH /50 /2024 () //
287	D-ABLAPL/13147/2024 ABLAPL/4748/2024	SUCHITRA NAYAK VS STATE OF ODISHA	RITA SINGH VS	KUDANAGARI /127 /2024 () //
288	D-ABLAPL/13587/2024 ABLAPL/4749/2024	MUNNA SAHOO VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BASUDEVPUR /704 /2023 () //
289	D-ABLAPL/13692/2024 ABLAPL/4750/2024	SOUMYA RANJAN BARIK VS STATE OF ODISHA	CHITTA RANJAN SAHU VS	BALICHANDRAPUR /179 /2024 () //
290	D-ABLAPL/13194/2024 ABLAPL/4751/2024	SUKANTA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BALANGA /225 /2023 () //
291	D-ABLAPL/11510/2024 ABLAPL/4752/2024	SANJAY @ ANIL KUMAR MALLA VS STATE OF ODISHA	PRAVAT RANJAN SUTAR VS	NISCHINTAKOILI /74 /2024 () //
292	D-ABLAPL/13226/2024 ABLAPL/4753/2024	SURATHA SUNA VS STATE OF ODISHA	GOKULANANDA SAHU VS	JAGDALPUR /72 /2022 () //
293	D-ABLAPL/11145/2024 ABLAPL/4754/2024	SANGRAM PANIGRAHI @ SIBA VS STATE OF ODISHA	BHAGABAN SARANGI VS	NIMAKHANDI /12 /2024 () //
294	D-ABLAPL/13621/2024 ABLAPL/4755/2024	AKRURA PRADHAN @ ANKURU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /368 /2024 () //
295	D-ABLAPL/13614/2024	K. SOMESHA REDDY	JYOTIRMAYA SAHOO	GOLANTHARA (BERHAMPUR) /454 /2024

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	ABLAPL/4756/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/13615/2024 ABLAPL/4757/2024	KRUSHNA CHANDRA RAUT @ KASI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.,RANPUR(Nayagarh) 2(A)CC/000035/2018
297	D-ABLAPL/13619/2024 ABLAPL/4758/2024	DEEPAK POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /275 /2024 () //
298	D-ABLAPL/13537/2024 ABLAPL/4759/2024	BIBEKANANDA KALIA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	CAPITAL P.S. /173 /2024 () //
299	D-ABLAPL/12947/2024 ABLAPL/4760/2024	JADU JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	DABUGAM /108 /2024 () //
300	D-ABLAPL/13612/2024 ABLAPL/4761/2024	RAMAHARI BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /287 /2024 () //